

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO-4816

ANSWERED ON- 28/03/2025

ISSUE OF CRACKDOWN ON IMMIGRATION

4816. SHRI SACHITHANANTHAM R

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the Ministry has taken any ministerial level talks to address the issue of immigration crackdowns and limiting H-1B visas; and

(b) if so, the details and the outcome thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to b) Issues pertaining to mobility and migration are discussed from time to time by Governments of India and the USA, including where necessary, at the Ministerial level. Government also takes up concerns on streamlining legal mobility of students and

professionals, while facilitating short-term tourist and business travel. Bilateral discussions also address illegal immigration and human trafficking through strong action against bad actors, criminal facilitators, and illegal immigration networks.

During the recent visit of Prime Minister Shri Narendra Modi to Washington D.C., the two sides underlined the evolution of the world into a global workplace and called for facilitating secure and mutually beneficial mobility frameworks between the two countries.
